

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:1580
ANSWERED ON:02.12.2014
PROMOTION OF TRADITIONAL SPORTS
Kaswan Shri Rahul;Kumar Shri Ashwini

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government proposes to promote traditional games including hockey/kabaddi in the country including in schools/colleges;
- (b) if so, the funds allocated/released/ expenditure incurred for the said purpose during each of the last three years and the current year, State/UT and sports discipline-wise;
- (c) whether Haryana State has earned a mark in the sports like boxing and wrestling;
- (d) if so, whether the Government proposes to provide special funds for the promotion of these sports; and
- (e) if so, the details thereof and the steps taken by the Government to encourage the youth to take interest in such sports?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI SARBANANDA SONOWAL)

(a) & (b): Primary responsibility for popularization, promotion and development of specific sports disciplines including traditional and indigenous games and sports is that of the concerned National Sports Federations.

The existing schemes of the Government of India and Sports Authority of India (SAI) lay adequate focus on the promotion of traditional and indigenous games. Under the Scheme of Assistance to National Sports Federations (NSFs), the sports federations dealing with indigenous/traditional games such as Chess, Kho-Kho, Tug of War, Kabaddi, Wrestling etc. have been given Government recognition, and are provided with financial assistance for promotional and developmental activities in their respective disciplines. Under the Scheme of Assistance to NSFs, assistance is provided to the NSFs, inter alia, for conduct of national championships in Senior, Junior and Sub – junior categories both for men and women, conduct of international tournaments in India, participation of Indian sportspersons and teams in International tournaments abroad, organizing coaching camps, etc. The details of funds allocated/released/expenditure incurred for the said purpose during each of the last three years and the current year, State/UT and sports disciplines-wise are given below: -

(Rs. in lakh)

Sl. No.	Name of the Scheme	2011-12	2012-13	2013-14	2014-15
1.	All India Chess Federation	162.13	253.94	232.08	46.54
2.	Atya Patya Federation of India	10.50	13.50	14.00	1.25
3.	Kho-Kho Federation of India	16.50	16.50	3.00	7.75
4.	Hockey India	1809.00	565.20	1268.19	383.54
5.	Amateur Kabaddi Federation of India	121.00	11.44	74.00	18.00
6.	Tug of War Federation of India	11.25	9.25	10.75	2.75
7.	Wrestling Federation of India	983.00	692.04	1429.12	388.46

(c) It is true that a number of sportspersons belonging to the discipline of boxing and wrestling hailing from Haryana have won medals in international sports events.

(d) & (e): As stated in reply to part (a) of question, primary responsibility for promotion and development of specific sports disciplines including boxing and wrestling is that of concerned NSFs. However, various schemes of the Ministry and Sports Authority of India supplement the efforts of the NSFs including those of boxing and wrestling for their promotion and development in the country.

